

(c) Government have taken the following steps to improve the availability of diesel:—

(i) Maximisation of import of diesel so that there is no problem of availability of this product at the port locations.

(ii) Improving the rail movements of diesel oil by pressing into service more tank wagons, reducing the turn-around time of rail wagons, according higher priority to the movement of these wagons over goods and passenger services, setting up of a special cell in the Railway Board to monitor the tankwagon movement, etc.

(iii) Maximisation of road movement of diesel by the oil companies.

(iv) Maximum utilisation of the Haldia-Barauni-Kanpur pipeline for the movement of imported diesel.

(v) Advising the State Government to give top priority to the agricultural requirements of diesel and to ensure adequate availability of diesel in the rural and remote areas.

(vi) Advising the State Government to regulate the distribution of diesel under the Essential Commodities Act and the rules and orders framed thereunder and to take stern action against those indulging in hoarding and black-marketing.

"Food for Work" Scheme

516. SHRI KALRAJ MISHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the "Food for Work" scheme introduced by the previous Government is proposed to be discontinued; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir,

(b) Does not arise.

Street light facilities in Mehrauli-Badarpur Road areas in Delhi

517. SHRI SAWAISINGH SISODIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the date from which the allotment of the quarters in the Mehrauli-Badarpur Road area of Delhi is being made to the Central Government employees;

(b) whether it is a fact that the street light facility has not yet been provided on some of the main roads/lanes in that locality; and

(c) if so, by when Government propose to provide this facility in that locality?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Staff quarters have been allotted to the Central Government employees in only Sector I of the Badarpur-Mehrauli Road area since December, 1977.

(b) and (c) About 70 per cent of the street lighting in Sector I of the Mehrauli-Badarpur Road area, where staff quarters have been allotted, has been completed and the work on the rest, being done by the Delhi Electric Supply undertaking, is likely to be completed by the end of the August, 1980.

Garages attached to Government quarters in Mehrauli-Badarpur Road, New Delhi

518. SHRI SAWAISINGH SISODIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the garages provided to the allottees of the Mehrauli-Badarpur Road Government quarters, New Delhi are not of the standard size and design and on account of that parking of motor cycles/scooters is practically impossible for the allottees;

(b) if so, what are the reasons therefor;